

**Housing Schemes for Weaker Sections  
by HUDCO and L.I.C.**

2349. SHRI N. E. HORO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have asked the HUDCO and LIC to prepare some special schemes to meet the housing requirements of weaker sections of rural community; and

(b) if so, the details of the schemes which the Central Government have agreed to help the State Governments in their implementation during the current year?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) No, Sir.

(b) Does not arise.

**National Award for Eminent Teachers**

2350. SHRI P. J. KURIEN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is fact that the amount of national award for eminent teachers is considerably less than the amount given to experts in other fields; and

(b) if so, whether Government propose to take steps to remove the disparity?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) and (b). National Awards to teachers are only tokens of appreciation intended to encourage teachers and give them public recognition. It will not be correct to assess them only on money value. In any case, if the number of awards is also taken into account, there can be no question of disparity.

**Demolitions in Mohindroo Enclave,  
Delhi**

2351. SHRI PIUS TIRKEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that DDA demolished a large number of unauthorised constructions at Mohindroo Enclave in North Delhi;

(b) whether Government are going to check all the private colonies in Delhi where people have constructed their houses illegally; and

(c) if so, by what time all the illegal constructions will be demolished?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) and (b). Delhi Development Authority has intimated that about 150 unauthorised structures, each consisting of one room and boundary wall, were demolished in Mohindroo Enclave Extension in North Delhi.

Notices under the Delhi Development Act, 1957 are issued for the unauthorised constructions being done in 'Development Areas' of the Delhi Development Authority and necessary orders are passed.

(c) It is a continuing process. Demolition is to be carried out in due course of time as per policy of the Government.

**Foreign Cooperation with National  
Dairy Development Board**

2352. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that some countries have extended their co-operation to the National Dairy Development Board to donate vegetable oil; and

(b) if so, the names of such countries and the details thereof?